

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 189/2022

IN THE MATTER OF:

Kuldeep Mishra

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

NDOH: 13.07.2022

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Filed by

(Delhi Pollution Control committee)

Date: 27.06.2022

Place: Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
20.04.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 20.04.2022 and was pleased to direct the Joint Committee consisting of Delhi Pollution Control Committee (DPCC) and District Magistrate (West) to inspect the premises of Mr. Rajesh Kasana, who is running illegally cable wire manufacturing unit at H. No. A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi.
2. That office of the District Magistrate (West) vide its letter dated 11.05.2022 informed that the Burari area falls under the jurisdiction of District Magistrate (North). Copy of the letter dated 11.05.2022 is enclosed herewith as **ANNEXURE-1.**
3. That, the joint team inspected the site on 25.05.2022 and during the inspection, the premise was found vacant and no industrial/ commercial



activity was carried out. At the time of inspection no responsible person/complainant was available. The above Information's were gathered from the local people who did not disclosed their identity. Copy of the inspection report alongwith photographs is enclosed herewith as ANNEXURE-2(Colly)

In view of the above findings, no action is warranted as on day. The present status report may kindly be taken on record.



(Satender Kumar)

Sr. Environmental Engineer

Date: 27/6/22

Place: Delhi

(3)

OFFICE OF THE DISTRICT MAGISTRATE (WEST)
DISTRICT DISASTER MANAGEMENT AUTHORITY (WEST)
GOVERNMENT OF THE NCT OF DELHI
PLOT NO.-03, SHIVAJI PLACE, RAJA GARDEN, NEW DELHI-110027.
PH: 011-25195529, 011-25170142

File No: 145/NGT MATTERS/2022/398

Date: 11/05/2022

To,

The District Magistrate (North),
O/o District Magistrate (North),
G.T Karnal Road, BD Complex,
Near Swami Shraddhanand College,
Alipur, Delhi-110036.

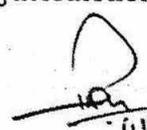
Annexure-1

Subject: Regarding order dated 20/04/2022 passed in Original Application No. 189/2022, of Kuldeep Mishra Versus Government of Delhi.

Respected Sir/Mam,

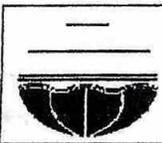
Please find enclosed herewith a copy of the Petition and order dated 20/04/2022 passed in Original Application No. 189/2022, of Kuldeep Mishra Versus Government of Delhi. The above complaint has been sent by Mr. Kuldeep Mishra, R/o: Sant Nagar, Burari against Mr. Rajesh Kasana, R/o: H No. A-1/17, Guru Nanak Marg Sant Nagar, Burari regarding illegally running cable wire manufacturing unit in Sant Nagar.

In this Regard it has been submitted that the above area does not falls under the jurisdiction of District West. Hence the above complaint is being transferred in your District since the above area falls under the jurisdiction of District North.


11/05/2022
(PRAVIR JAIN)
SDM (HQ)/DDMA
DISTRICT WEST

Copy for information to:

1. The Commissioner National Green Tribunal New Delhi-110001.
2. Delhi Pollution Control Committee, 1st and 2nd Floor, Vikas Bhawan-II, Civil Lines, Government of NCT of Delhi-110054.



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Inspection Report

Annexure-2 (Colly)

1. Name & Address of the Unit : M/s Rajesh Kavana
A-1/17, Gauri Narak
May, Sant Nagar,
Burari, Delhi-110084.
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Gouind (9211774146)
3. Date of Inspection : 25/05/2022
4. Time of inspection : 12:30 PM
Start of Inspection :
End of Inspection :
5. Name & Designation of the Persons contacted at the industry : Locals
6. Kind of Industry :
7. Product & Capacity :
8. Main Raw Materials :
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used :
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
B. Effluent Discharge : (a) Domestic/ Trade Effluent
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into.....
14. Status of Consent {If Any} :
15. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No
Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : 120 Sq.yard approx.
17. Labour :
18. Machinery :

- 19. Detail of Power Connection :
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 :
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
 - (k) Quantity (Ton/Annum) :

Remarks (if Any)

Premises found vacant and no any industrial/commercial activity is carried out.

Lalit
25/05/2022
25/05/2022

Signatures, Name & Designation of inspecting officials

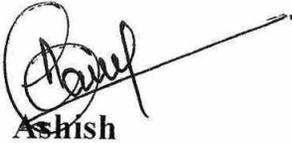
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Delhi Pollution Control Committee

Subject: Joint inspection report.

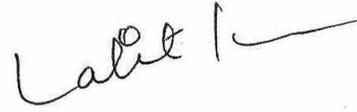
Reference: Order passed by Hon'ble NGT in O.A No. 189/2022 - "Kuldeep Mishra & Govt. of NCT of Delhi"

Joint inspection was conducted by officials of DPCC and Naib Tehsildar from the office of Dy. Commissioner, Revenue (Central) on 25.05.2022. During inspection the premises found vacant and no any industrial/ commercial activity was carried out. (Photographs are enclosed)



Ashish

JEE, CMC-VII,
DPCC



Lalit Kumar

Naib Tehsildar (Civil Lines),
Revenue Department

Photo I- 25th May, 2022 - A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi-110084



Photo II- 25th May, 2022 - A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi-110084



Photo III- 25th May, 2022 - A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi-110084

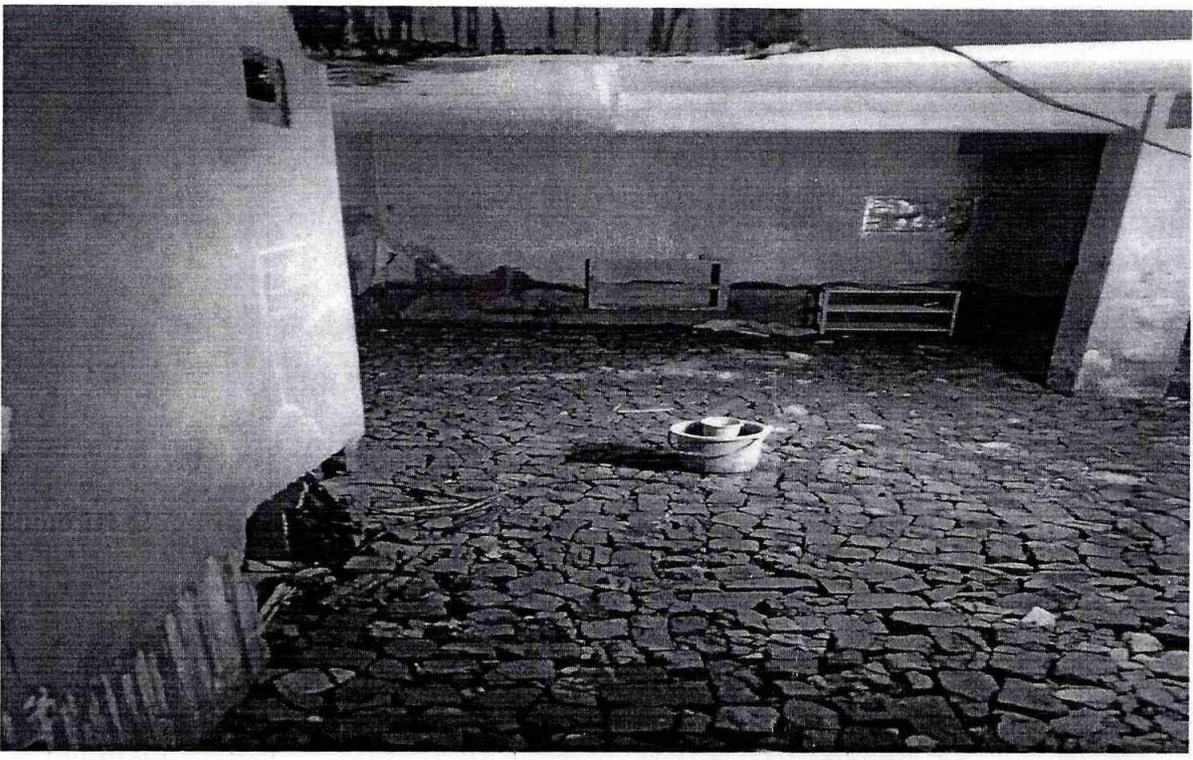


Photo IV-25th May, 2022 - A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi-110084



Photo V- 25th May, 2022 - A-1/17, Guru Nanak Marg, Sant Nagar, Burari, Delhi-110084

